Central Administrative Tribunal Principal Bench

C.P. No. 115 of 1999 in O.A. No. 559 of 1990



New Delhi, dated this the 27 AUGUST

1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A) Hon'ble Mr. Kuldip Singh, Member (J)

Shri Rohtash Kumar, S/o Shri Bhoop Singh, X/682, Raghubarpura, Gandhi Nagar, Delhi. (By Advocate: Sha S.R. Singh)

... Petitioner

Versus

- Shri Omesh Saigal, Chief Secretary, Delhi Administration, New Delhi.
- 2. Dr. Bharat Singh,
 Medical Superintendent,
 Lok Nayak Jai Prakash Narain Hospital,
 New Delhi. Shi Raj Singh)
 ... Respondents
 ORDER

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Heard.

- 2. In so far as the order dated 4.5.93 in O.A. No. 550/90 is concerned, the present C.P. is clearly barred by limitation, and in so far as the order dated 22.12.98 in O.A. No. 2524 is concerned applicant has not succeeded in rebutting respondents assertion that he wasnot a party in that O.A.
- 3. The C.P. is dismissed and notices to alleged contemnors are discharged.

(Kuldip Singh)
Member (J)

(S.R. Adige)
Vice Chairman (A)

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